Declaration or Assets and Liabilities

50 (EST) MANIETS

Year-2024-25

I, SAURABH PRAKASH son/daughter/wife of OM PRAKASH MANDAL.aged 35Years, belonging to BIHAR VIDHAN SABHA SECRETARIATE service and presently working as SECTION OFFICER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) ANAMIKA KUMARI	Dependant-1 BHAVYA PRAKASH	Dependant-2	Dependant-3
(i)	Cash	15000	5000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		20000	, , , , , , , , , , , , , , , , , , ,		
(iii)	Bonds, Debentures and shares in Companies	5000	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	185000/-				
(v)	Motor Vehicles (details of make, etc.)	BIKE HERO XTREME 160R		· ·		
(vi)	Jewellery (give details of weight and value)	GOLD-50G SILVER-200G	GOLD-150G SILVER-250G	GOLD-20G		
(vii)	Other assets, such as values of claims / interests	150000/-	100000/-			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

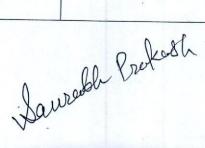
also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDEFINED ANSESTRAL LAND	NIL			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDEFINEDA NSESTRAL LAND	NIL			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDEFINED ANSESTRAL HOME	NIL			
(v)	Other (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL BRANCH	800000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL



(b) dues to departments dealing with supply of water	. NIL	NIL
(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

GPF/CPF/PRAN No.	:-	110041582322	
Gender		M (M/F)	
Date of Birth	:-	08/12/1989	(DD/MM/YYYY)
Class/Group	:-	B (A/B/C)	
'adre	:-	BIHAR VIDHAN SABHA, AI	DMINISTRATIVE
		(Full Name e.g. B.A.S Bihar Admi	The state of the s
		B.S.S.:- Bihar Secretariat Service etc	.)
ome District	:-	BANKA	
I hereby declare that	theate	details are true to the best of my know	

Signature: Valuration Delikaju

Name of Employee: SAURABH PRAKASH

Designation:

SECTION OFFICER

Date: 14/02/2025

Department:

BIHAR VIDHAN SABHA

Note:

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Samabh Reckarch

निर्देशक स्थापना So (Est) रिष्टार विधानसमा स्मान्यवालप 4291 भी अमरणीर विषय - न्यल-अंचल खंपति एवं द्यापित्वी की विवरणी बार्यप्य के प्राच्यम के प्राच्यम के नमा करने हैंदे । 18/2/25 निवेदनपूर्वक व्यन्ति वर्गा है कि भे महीयम, Agaia 22.01.2025 & PRISI STANIM STAMIST मर हैं। कामीलम आदेश कं - 345 दिन ० विभागा 2426 वी आरेशानुसार् कार्यालम मा आ माने वरे स्मित में भे अने अवसे विवटमी को वार्षिय के अक्स है नम बार ही है। 37: 319 Der 2 Pan 30F विवर्णी को अहम कार्य की ख्या की आही fazala mint Paria - 13/2/25 पूर्वा कुमारी पुर प्रा 317: - 3an faarof Ção विष क्षेत्रा WZA 1